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MINISTRY OF FINANCE  
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NOTIFICATION  
(INCOME TAX)

No. 2594 (F.No. 197/68/78-IT(AI)): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "National Centre for the Performing Arts" for the purpose of the said section for and from the assessment year 1976-77.

Sd/-  
(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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2. The Commissioner of Income-tax, Bombay City IV, Bombay, with reference to his letter No. 55/SI.289(4)/78-79 D-29.1.78.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&E)/(R&M)/(Inv.), New Delhi.
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ASSISTANT DIRECTOR (B&P).

\* SHASTRI \*